

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538

CP No- 22/241/242/ND/2021

IN THE MATTER OF:

Satish Kumar

V/s

Venusstar Hospitality Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 30.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

As one of the Members is on leave, adjourned to **04.05.2021**.


(Anil Kumar, UDC)
for Court Officer Court-V